



2026:AHC-LKO:8093-DB

**HIGH COURT OF JUDICATURE AT ALLAHABAD  
LUCKNOW**

**WRIT - C No. - 267 of 2026**

Vinod Kumar Singh

.....Petitioner(s)

Versus

State Of U.P. Thru. Prin. Secy. Deptt. Of Urban  
Development Lko. And 8 Others

.....Respondent(s)

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|---------------------------|---|-----------------------------|
| Counsel for Petitioner(s) | : | Dhirendra Kumar Awasthi     |
| Counsel for Respondent(s) | : | C.S.C., Surya Prakash Singh |

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**Court No. - 1**

**HON'BLE RAJAN ROY, J.  
HON'BLE ABDHESH KUMAR CHAUDHARY, J.**

1. Heard.
2. Sri Shailendra Kumar, Executive Officer, Nagar Panchayat, Bakshi Ka Talab, Lucknow is present.
3. Sri Surya Prakash Singh, learned counsel for Nagar Panchayat says that encroachment has been removed with the help of police personnel and an affidavit has been filed today in this regard which is taken on record.
4. The authorities concerned shall ensure that re-encroachment does not take place.
5. Accordingly, the petition is **disposed of**.

**(Abdhesh Kumar Chaudhary,J.) (Rajan Roy,J.)**

**February 3, 2026**

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